

Through FAX / Mail

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(5)/2/2017-18-19/ Apptt.

Letter No. _____ / Apptt.

Dated: _____

To

1. **Sri Rajeev Kumar Sinha,**
District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
2. **Sri Amitesh Lal,**
Joint Registrar (Judicial), High Court of Jharkhand, Ranchi
3. **Sri Biresh Kumar,**
Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi
4. **Sri Sanjeev Kumar Das,**
Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi
5. **Sri Manish,**
Addl. Judicial Commissioner-cum-Presiding Officer, MVACTION, Ranchi
6. **Sri Shwayambhu,**
Addl. Judicial Commissioner-cum-Spl. Judge, CBI, Ranchi
7. **Sri Debashish Mohapatra,**
Joint Registrar (Vigilance), High Court of Jharkhand, Ranchi
8. **Sri Laxmikant,**
Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chatra
9. **Sri Sanjay Kumar No.2,**
Secretary to Lokayukta Jharkhand, Ranchi
10. **Sri Amit Shekhar,**
District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Hazaribagh
11. **Sri Purushottam Kumar Goswami,**
Deputy Registrar (Deputy Secretary), JHALSA
12. **Sri Kamal Ranjan,**
Chief Judicial Magistrate, Deoghar.

Sub: - Nomination to attend the Online Training of Trainers (TOT) programme for Master Trainers.

Sir,

Enclosing herewith a copy letter bearing No. ECT005-2020 dated 23.06.2020 of the Member (Human Resources), eCommittee, Supreme Court of India along with enclosures, I am directed to inform you that the Court has been pleased to nominate you to attend Online Training of Trainers (TOT) programme for Master Trainers on the topic “eFiling and eCourts Services” scheduled to be held on **Saturday 27th June, 2020 at 10.00 AM to 01.00 PM.**

Accordingly, you are directed to attend the aforesaid Online programme on the date and time mentioned above, to be conducted by Ms. Rajshree Aparna Kujur, Civil Judge (Sr. Div.)-cum-Spl. Judge, Economic Offences, Dhanbad.

This is for your information and needful.

Encl.:- As above

Yours faithfully,

Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 1804 / Apptt.

Ranchi dated the 25/06/20

Copy forwarded to the Member (Human Resources), eCommittee, Supreme Court of India for information and needful with reference his Email and letter dated 23.06.2020 / Ms. Rajshree Aparna Kujur, Civil Judge (Sr. Div.)-cum-Spl. Judge, Economic Offences, Dhanbad with a direction to conduct the aforesaid programme on the date and time mentioned above / the Director, Judicial Academy Jharkhand, Ranchi for information / the Member Secretary, JHALSA, Ranchi for information / the Judicial Commissioner, Ranchi for information / the Principal District & Sessions Judges, Dhanbad, Hazaribagh, Deoghar & Chatra for information / O/o the Lokayukta Jharkhand, Ranchi / the C.P.C. I/c., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


25/06/2020
Registrar (Administration)